

- (b) if so, the details thereof;
- (c) whether the technology developed by National Aero Space Laboratories (NAL) and the CSIR has the ability to predict cracks or damage on an aircraft even when it is airborne;
- (d) if so, the details thereof;
- (e) whether the Civil Aviation majors such as Airbus, Boeing, Bombardier and Embraer have already adopted this system and this technology can save close to 30 per cent of the maintenance cost running into millions; and
- (f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) National Aerospace Laboratories (NAL) under Council of Scientific and Industrial Research (CSIR) has developed a technology for Structural Health Monitoring (SHM) of a structure to be airborne.

(c) to (f) The device is still at a trial stage and the outcome and effects are being analysed.

Purchase of aircraft by Air India/NACIL

329. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India/NACIL have signed any contract for purchase of aircraft from any foreign country during the last two years;
- (b) if so, the details of the contract;
- (c) whether Government has received any complaint regarding the purchase deal; and
- (d) if so, whether Government would cancel the deal?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (c) No, Sir.

(b) and (d) Do not arise.

Private airlines dues to Government

330. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the private airlines operating domestic and international flights in the country;
- (b) the approximate market share of these companies in terms of traffic and revenue;
- (c) the total amount owed by each of the private airline companies to the Government agencies by way of dues towards license fees, fuel charges, taxes, airport charges and other heads; and

(d) the steps proposed to be taken by Government to recover the dues?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) At present private schedule airlines viz. Jet Airways, JetLite, Kingfisher Airlines, SpiceJet, Go Air and IndiGo are operating schedule domestic services and Jet Airways, JetLite, Kingfisher Airlines and Spicejet are operating schedule international services.

(b) The market share of private schedule airlines in the year 2010 in terms of passenger traffic is as follows:—

Jet Airways — 18.6%, JetLite — 7.4%, Kingfisher Airlines — 20.60%, Spicejet — 12.9%, Go Air — 5.9% and IndiGo — 16.3%.

Government do not maintain the revenue share of the airlines.

(c) to (d) Details of dues owed by private airlines for Airports Authority of India (AAI) as on 31.01.2011 are as under:—

Airline	Amount (Rs. in crore)
Go Airlines	6.77
IndiGo	13.29
Jet Airways	38.49
JetLite	13.96
Kingfisher	257.62
SpiceJet	16.99
Paramount	4.88

Continuous monitoring is done by AAI to ensure that the airlines pay their dues in time. In case of default in payment by the airlines, measures like charging of penal interest, withdrawal of credit facility and putting the airlines on “Cash and Carry” basis are taken.

The information with regard to dues of Oil companies and taxes are being collected.

Baggage security of passengers

331. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there has been a practice followed by the domestic airlines including Indian Airlines to post officers/ground staff at baggage arrival area to take care of the baggage of the passengers;